Central Administrative Tribunal Allahabad Bench, Allahabad

Contempt Petition No. 67 of 2007 in Original Application No. 160 of 2005

Wednesday, this the _07th_ day of October, 2009

Hon'ble Mr. Ashok S. Karamadi, Member (J) Hon'ble Mr. S.N. Shukla, Member (A)

Waheed Ullah and 11 others

Petitioners

By Advocate: Sri Sudama Ram

Vs.

- 1. Shri S.K. Chaudhary, Divisional Railway Manager, North Central Railway, DRM's Office, Allahabad.
- 2. Shri Sandeep Trivedi, Sr. D.P.O., North Central Railway, DRM's Office, Allahabad.
- 3. Shri Mohd. Azhar Shams, Sr. D.C.M., North Central Railway, DRM's Office, Allahabad.
- 4. Shri Deepak Dave, D.R.M./N.C. Railway DRM's Office, Allahabad.
- 5. Shri Mudit Chandra, Sr. D.P.O./N.C. Railway, DRM's Office, Allahabad.
- 6. Shri Shivendra Shukla, Sr. D.C.M./N.C. Railway, DRM's Office, Allahabad.

Respondents

By Advocate: Sri Prashant Mathur

ORDER

By Hon'ble Mr. Ashok S. Karamadi, Member (J)

This Contempt Petition is filed against the Order dated 05.09.2006 passed by this Tribunal. By the said Order the respondents were directed to consider the applicants for up gradation to the grade of Rs.5000-8000/- subject to their being fit in accordance with the modified selection procedure and if so, they are entitled to the grant of arrears of pay and allowances w.e.f.

01.11.2003. The contention of the petitioners is that since the respondents have not complied with the Order of this Tribunal hence they filed the present Contempt Petition.

- 2. On notice, the respondents have filed the Counter Affidavit, stating therein that they have complied with the Order of this Tribunal and they have produced the copy of the Order dated 01.07.2009, as annexure CA-1, and prayed for dismissal of the Contempt Petition.
- 3. On perusal of the statements made by the respondents and the Order dated 05.09.2006, we do not find any justification in continuing with the Contempt proceedings. Accordingly, Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged. However, liberty is given to the petitioners to agitate their grievance, if any, against the aforesaid order dated 01.07.2009 before the appropriate forum.

[S.N. Shukla] Member 'A' {Ashok S. Karamadi} Member 'J'

/M.M/